## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/213/2016

NAME OF THE PETITIONER(S)

: Dr. Justin George & 9 others

NAME OF THE RESPONDENT(S)

: M/s Trichur Tourist Complex Private Limited & 15 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Inthiaz Ahmed. V.K

For K. Gowthan Kumar

Counsel for Reyrondents

## **ORDER**

Matter called. No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that he has information that due to some inconvenience the Petitioner could not come. As seen from the previous order, Counsel for Respondent wanted to file adoption memo in relation to the counter filed by R1 on behalf of other Respondents. He is directed to file it on the next date of hearing. Put up on 16.08.2017 at 10.30 A.M.

S-vijogerglere (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)

vp